

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 07
(IB)-532(PB)/2017

IN THE MATTER OF:

Punjab National Bank

...

Applicant/Petitioner

Vs

Haridwar Iron & Ispat Rolling Ltd.1

...

Respondent

Order under 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 11.06.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Prateek Kushwaha, Adv. with
Mr. Kashi Vishwanathan Sivaraman, Liquidator

For the Respondent :

ORDER

List the matter for consideration on 13.07.2021.

-sd-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

11.06.2021
Vineet